

THE SCHEDULE

(See Section 38)

DECLARATION OF FIDELITY AND SECRECY

I, _____, declare that I will faithfully, truly and to the best of my judgment, skill and ability execute and perform the duties which are required of me as director, member of _____, committee, officer, employee or auditor (as the case may be) of the Food Corporation of India or as member of the Board of Management at _____
Food Corporation

under the Food Corporation of India and which properly relate to the office or position in or in relation to that Corporation held by me.

I further declare that I will not communicate or allow to be communicated to any person not legally entitled thereto any information relating to the affairs of the said Corporation or to the affairs of any person having any dealing with the said Corporation nor will I allow any person not legally entitled as aforesaid to inspect or have access to any books or documents belonging to, or in the possession of, the said Corporation and relating to the business of the said Corporation or the business of any person having any dealing with the said Corporation

(Signature) _____

Signed before me.
